

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 9

CP (IB) No. 54/Chd/Pb/2020

Under Section 7, IBC 2016

In the matter of:-

PPG Asian Paints Private Ltd.

...Petitioner/Financial Creditor

Vs.

Chadha Super Cars Private Ltd

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 07.11.2023.

Sd/-
Court Officer

October, 30, 2023
Mamta